From: support@platform.civis.vote

To: "Akhilesh Kumar Trivedi" <advmn@trai.gov.in>

Sent: Friday, June 2, 2023 12:00:16 AM

Subject: Citizen's Feedback Report: Consultation Paper on Assignment of Spectrum for Space-based

Communication Services



Dear Ma'am/Sir,

On behalf of Civic Innovation Foundation, we would like to share with you citizen's responses to the Consultation Paper on Assignment of Spectrum for Space-based Communication Services, gathered on our online platform www.civis.vote.

1 responses were gathered on the document. To view citizen's feedback, please click on the link provided below:



Should this report be relevant to any other officer in the Telecom Regulatory Authority of India, please do forward this report to them.

We appreciate and laud your commitment to public consultations.

If you are unable to access the report or if we can provide any further assistance, donot hesitate to reach out to us at: info@civis.vote.

Best regards,

Team Civis



Summary

Background

The Telecom Regulatory Authority of India (TRAI) has invited comments on the issues related to the spectrum assignment for space-based communication services.

Space-based communication services are of two types:

Broadcasting (one-way) and Telecommunication (two-way). Spectrum refers to the invisible radio frequencies that make the movement of wireless signals possible.

This public consultation is in line with the process of liberalising India's space economy by enabling private sector participation. It aims to take telecommunication services to the farthest areas of the country by using satellite-based communication systems.

Issues discussed by TRAI:

• Designing frequency bands

TRAI has primarily considered nine frequency bands ranging from 9.7 gigahertz (GHz) to 31 GHz. Twelve types of space-based communication services are in question. Stakeholders must suggest if the spectrum should be auctioned on an exclusive basis or a joint basis to several license holders.

• Pros and cons of exclusivity

DoT and TRAI have primarily decided that the spectrum in the higher frequency bands will be assigned exclusively. However, the public is welcome to share its concerns about exclusivity. One is also free to write for a shared assignment of the spectrum but must do so with reasons.

Demand analysis

Stakeholders can mention the quantity of spectrum to be assigned to each band. The quantity must be stated separately for User Links and Gateway Links. TRAI encourages submissions that talk about present and possible demand after five years.

• Spectrum auctioning models

For auctioning spectrum either on an exclusive or shared basis, two models have been proposed by TRAI. A distinction is made while offering auction models for user and gateway links. Stakeholders are encouraged to share their views by pointing out issues that might arise while implementing them. Further, suggestions are expected on other relevant auction models that will facilitate the determination of spectrum prices and competitive bidding.

• Auction requirements

Stakeholders are welcome to provide inputs on the auctioned spectrum's validity period. They can discuss possibilities for sharing the auctioned spectrum with license holders who could not receive a permit. They are requested



auctioned spectrum after a certain period.

Spectrum charging mechanism

Inputs are requested on spectrum charges determining the mechanism for delivering satellite-based services. Under this, TRAI seeks comments on two aspects of the bidding process, emphasising competition-based bidding for spectrums. Firstly, the method to assign a monetary value to the satellite spectrum. Secondly, the reserve price and payment terms are to be discussed during the spectrum assignment.

To read the complete Consultation Paper, click here.

Consultation satisfication



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Other responses

Citizen Leader [Name undisclosed]

1. What are your views on the spectrum assignment for space-based communication services in India, including the design of frequency bands, the pros and cons of exclusivity, demand analysis, spectrum auctioning models, auction requirements, and the spectrum charging mechanism?

THE SPECTRUM ASSIGNMENT FOR SPACE BASED COMMUNICATION SERVICE IN INDIA MUST BE DONE ON THE BASIS OF EXCLUSIVE. THE DEMAND FOR 5G SPECTRUM IS ENOUGH IN INDIA WHICH WILL BE USED IN INDUSTRY 4.0, AUTOMATED MACHINE IN HEALTH, ENENGY, DEFENSE, INTERNAL SECURITY AND SPACE. IT IS ADVISABLE THAT ALONG WITH 5G THE SERVICES LIKE 2G, 3G AND 4G MUST BE AVAILABLE FOR INDIAN CUSTOMERS THERE ARE CUSTOMERS FOR 2G AND 3G ARE THERE AND THERE WILL BE DEMAND FOR SUCH SERVICES. AND AS PER CUSTOMER NEED AND AFFORDABILITY INDIAN CUSTOMERS CAN AVAIL THERE SERVICES. SPECTRUM MUST BE ACTIONABLE AT FAIR MARKET PRICE WITHOUT ANY BAISNESS AND INFRASTUCTURE IS ALREADY AVAILABLE IN INDIA WE HAVE TO TARGET SOME SPECIFIC AREA AS MENTIONED ABOVE ALONG WITH SOME CITIES IN INDIA IN INTITIAL STAGE. THE COST FOR CONSUMERS FOR 5G MUST BE AFFORDABLE TO INDIAN CITIZENS

RESPONSES TO

Consultation Paper on Assignment of Spectrum for Space-based Communication Services



Telecom Regulatory Authority of India



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TOTAL RESPONSES

1

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